| | Annexure-5 | | | | | | | | | | | | | |
|-------------------------------|--|--------------------|--|----------------|---------------------------|-------------------------------|------------------------|---|---------------------|---|--------------------------|-----------------------|-----------------|--|
| Name of the corporate debtor: | | | RASIKLAL SANKALCHAND JEWELLERS PRIVATE LIMITED | | | Date of commencement of CIRP: | | | 07-06-2022 | | List of creditors as on: | | 21-06-2022 | |
| | | | | | | | | | | | | | | |
| | List of operational creditors (Workmen) | | | | | | | | | | | | | |
| | | | | | | | | | | | | (Amount in Rs) | | |
| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | Amount of | 1 | Amount of | Amount of | Í | | |
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | contingent claim | Amount of any mutual dues, that may be set-off | claim under | claim not admitted | Remarks, if any | |
| | | | | | | | | | | | | | | |
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